

RAJYA SABHA

Tuesday, the 26th April, 2016/6th Vaisakha, 1938 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBERS SWORN

Sardar Sukhdev Singh Dhindsa (Punjab)

Shri Swapan Dasgupta (Nominated)

Dr. Narendra Jadhav (Nominated)

Shrimati M. C. Mary Kom (Nominated)

Dr. Subramanian Swamy (Nominated)

(MR. DEPUTY CHAIRMAN *in the Chair*)

PAPERS LAID ON THE TABLE

Notification of the Ministry of Corporate Affairs

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I lay on the Table, under sub-section (4) of Section 469 of the Companies Act, 2013, a copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. G.S.R. 26 (E), dated the 14th January, 2016, publishing the Investor Education and Protection Fund Authority (Appointment of Chairperson and Members, holding of meetings and provision for offices and officers) Rules, 2016.

[Placed in Library. *See* No. L.T. 4831/16/16]

- I. Report and Accounts (2014-15) of various All India Institute of Medical Sciences (AIIMS), and related papers**
- II. Report and Accounts (2014-15) of various Institute Council, Board and Academy and related papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I lay on the Table —